

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Friday, 8th September 2023** at **4.45 p.m.** the **Hon'ble Shri. Justice P. D. Naik (Sitting at Goa)** will take up the following matters pertaining to the **Principal Seat at Bombay** through **Video Conferencing** :

- 1) **Criminal Anticipatory Bail Application No. 2216 of 2021**
along with
Interim Application No. 4075 of 2022
and
Interim Application No. 2750 of 2023
AND
- 2) **Criminal Bail Application No. 2182 of 2023**

**Note : The Advocates to remain present in Court Room No. 35 Annex,
Main Building, Principal Seat at Bombay.**

High Court, Appellate Side,)
Bombay.)
)
Date : 7th September 2023)

By Order,
Sd/-
(H. M. Bhosale)
Registrar (Judl-I)